

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.596 of 1999

New Delhi, this the 16th day of March, 1999

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)  
HON'BLE SHRI N.SAHU, MEMBER(A)

Dr. Jagdish Kumar Arora,  
S/o Late Dr. Kundan Lal Arora,  
Technical Officer 'A'  
Centre for Biochemical Technology (C.S.I.R.)  
Mall Road,  
Delhi-110007. ....Applicant

(By Advocate: Shri Surinder Singh)

Versus

1. The Director-General  
Council of Scientific and Industrial Research  
Rafi Marg,  
New Delhi-110 001.
2. Dr. S. K. Brahamchari  
Director,  
Centre for Biochemical Technology (C.S.I.R.)  
Mall Road,  
Delhi-110 007.
3. Dr. V. C. Arora,  
Centre for Biochemical Technology (C.S.I.R.)  
Mall Road,  
Delhi-110 007.
4. Dr. A. P. Joshi,  
Centre for Biochemical Technology (C.S.I.R.)  
Mall Road,  
Delhi-110 007. ....Respondents

O R D E R (ORAL)

By Reddy, J. -

Heard the learned counsel for the applicant.

2. The matter relates to promotion from Technical Officer 'A' to Technical Officer 'B' in the respondents organisation. It is grievance of the applicant that the Assessment Committee was not properly constituted. It is stated that the applicant was not promoted even after the review made by the Assessment Committee. Several grounds have been taken in the O.A.

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(3)

3. Since no order was passed by the Assessment Committee either rejecting the promotion of the applicant or promoting the others, we direct the applicant to make a representation to respondent 2 within 10 days from today and such representation, respondent no.2, is directed to dispose of by a reasoned order, within two weeks thereafter. It is open to the applicant to move this court again after he receives such order and he is aggrieved by the same.

4. The O.A. is dismissed with the above observations, at the admission stage.

Narayanaswami  
( N. SAHU )  
MEMBER(A)

leg  
( V. RAJAGOPALA REDDY )  
VICE CHAIRMAN(J)

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